

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

01.08.2005

CP 37/2005 (OA No. 203/2005)

Mr. C.B. Sharma, Counsel for the applicant.
Mr. N.C. Goyal, Counsel for the respondents.

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974, 975
1/2 S. B. 03.*
This Contempt Petition has been filed by the applicant against the alleged disobedience of the order dated 03.05.2005 passed in OA No. 203/2005.

From perusal of the record, it is evident that there is substantial compliance of the order passed by this Tribunal. Hence the Contempt proceedings against the respondents are dropped and the CP is dismissed accordingly. Notices issued to the respondents are hereby discharged.

Me
(M.K. MISHRA)
MEMBER (A)

AHQ

Kul
(KULDIP SINGH)
VICE CHAIRMAN